

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

Cont. Case (Civil) No.129 of 2020

Dinesh Prasad Singh

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... ..Petitioner

**-Versus-**

The State of Jharkhand & Ors.

... ..Opp. Parties

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**CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK**

**(Through: Video Conferencing)**

For the Petitioners : Mr. Sanjay Kumar Pandey, Advocate.

For the Opp. Parties : Mr. Manish Mishra, AC to AG.

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**02/ 11.09.2020** In view of outbreak of COVID-19 pandemic, case has been taken up through Video Conferencing. Concerned lawyers have no objection with regard to the proceeding, which has been held through Video Conferencing today at 10:30 A.M. onwards. They have no complaint in respect to the audio and video clarity and quality.

As prayed, put-up this case after four weeks, for compliance of the Court's order dated 17.07.2019.

**(Dr. S.N. Pathak, J.)**